COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 59 OF 2018

Dated: 2nd May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

T.C. Terrytex Limited ...Appellant(s)

Vs.

Punjab State Power Corporation Limited & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Ankit Goel

Mr. Alok Kr. Dwivedi

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri for R.1

Mr. Sakesh Kumar for R.2

ORDER

Admit. Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 31.05.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>06.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk